

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2687
TO BE ANSWERED ON 27.12.2018**

PRODUCTION OF ELECTRICITY BY ULTRA MEGA POWER PROJECTS

†2687. SHRI BHOLA SINGH:

**Will the Minister of POWER
be pleased to state:**

- (a) the current status of ultra mega power projects in the country and the quantum of electricity likely to be produced there from, project-wise; and**
- (b) the detailed criteria laid down by the Government for the allocation of electricity produced from these projects to various States?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) : Four UMPPs, viz, Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Talaiya in Jharkhand were awarded to successful bidders. Mundra and Sasan UMPP have been fully commissioned. The status of awarded UMPPs is at Annexure-I. Quantum of power generation by commissioned UMPPs in last four years is at Annexure-II.

(b) : The allocation of Power from UMPPs is decided by Central Government in consultation with the States Governments. Up to 50% power is allocated to lead procurer, the state in which UMPP is located. Further power allocation is based on location of the project in a particular region, power deficit, availability of transmission infrastructure and equity contribution in Special Purpose Vehicle (SPV), proportionate to power allocation to that particular state etc.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2687 TO BE ANSWERED IN THE LOK SABHA ON 27.12.2018.

STATUS OF AWARDED ULTRA MEGA POWER PROJECTS

Sl. No.	Name of UMPP & Capacity	Location	Status
1	Sasan UMPP (6x660 MW)	Sasan in District Singrauli. Madhya Pradesh	Project awarded and transferred to M/s. Reliance Power Ltd. on 07.08.2007. Project is fully commissioned. Reliance Power Limited consequent upon cancellation of the Chattrasal coal block by MoC has filed a writ petition No. WP (C) 7334 of 2015 in Delhi High Court. The case is sub judice. However, the plant is operational.
2	Mundra UMPP (5x800 MW)	Mundra in village Tundawand in District Kutch, Gujarat	Project awarded and transferred to M/s. Tata Power Ltd. on 24.04.2007. Project is fully commissioned.
3	Krishnapatnam UMPP (6x660 MW)	Krishnapatnam in District Nellore, Andhra Pradesh	The Project awarded and transferred to M/s. Reliance Power Ltd. on 29th January, 2008. The developer has stopped the construction work at the project site citing new Regulation of coal pricing in Indonesia. The procurers have issued termination notice. The matter is subjudice.
4	Tilaiya UMPP (6x660 MW)	Near Tilaiya village in Hazaribagh and Koderma Districts, Jharkhand	Project awarded and transferred on 7th August, 2009 to M/s Reliance Power Ltd (RPL). The developer, Jharkhand Integrated Power Ltd (JIPL, a subsidiary of RPL), has issued notice of termination of Power Purchase Agreement (PPA) on 28.04.2015 citing non transfer of land to the developer by Jharkhand Government. Jharkhand Urja Vikas Nigam Ltd. (the Lead procurer) on behalf of all the Procurers has taken over JIPL on 16.05.2018 from RPL. MoC has also been requested to transfer/reallocation of the coal blocks to Jharkhand Infrapower Ltd.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2687 TO BE ANSWERED IN THE LOK SABHA ON 27.12.2018.

Quantum of power generation by commissioned UMPPs for the last four years

Name of the UMPP	Monitored Capacity (MW)	Generation (in MU)				
		2014-15	2015-16	2016-17	2017-18	2018-19 (Till Oct 2018)
Mundra UMPP	4000	26577.6	25679.75	27460.24	26514.87	14214
Sasan UMPP	3960	17274	31263	29415	31792.52	18838
